

Annexure – 7

Name of the corporate debtor: M B MALLS PRIVATE LIMITED ; Date of commencement of CIRP: 03.08.2022; List of creditors as on: 14.03.2023

List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	HRERA	Haryana Real state and regulation authority		16.02.2023	100000000	0	Operational creditor (Govt. Dues)	0	0	No	0	0	0	10,00,00,000	-	Rejected
2	DTCP	Director town and country planning		02-02-2023	198154900	0	Operational creditor (Govt. Dues)	0	0	No	0	0	0	-	19,81,54,900	The claimed amount is under
3	CUSTOM	Commissioner of customs (Import) Tughakabad, New delhi		07-01-2023	14556554.62	8629173.07	Operational creditor (Govt. Dues)	0	0	No	0	0	0	-	-	Amount provisionally
	Total				31,27,11,454.62	86,29,173.07								10,00,00,000	19,81,54,900	